

**HIGH COURT OF KARNATAKA,
BENGALURU**

Dated: 20th October, 2020

NOTICE

In respect of Public Interest Litigations and Civil Contempt Petitions filed from 2nd November 2020, memo for listing will not be entertained. Every Public Interest Litigations and Civil Contempt Petitions filed from 2nd November 2020 will be automatically listed on the seventh day of its filing. If the seventh day is a holiday, the same shall be listed on the immediate next working day. In those rare cases where Public Interest Litigations and Civil Contempt Petitions cannot wait for seven days, a memo can be sent by e-mail which shall be placed before the Hon'ble Chief Justice for necessary orders. If any Public Interest Litigations and Civil Contempt Petitions are not listed as per the aforesaid directions, a memo can be filed which will be immediately attended by the Registrar (Judicial). In case of listing of Public Interest Litigations and Civil Contempt Petitions filed prior to 2nd November 2020, the memo for listing will be placed before the Hon'ble Chief Justice.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR (JUDICIAL)